

**Arb. A. No. 06/2024**

STATE OF SIKKIM AND ORS.

APPELLANT (S)

VERSUS

CHHABIL DASS AGARWAL

RESPONDENT (S)

For Appellants : Mr. Zangpo Sherpa, Additional Advocate General  
with Mr. Shakil Raj Karki, Government Advocate.

For Respondent : Mr. Hem Lall Manger, Advocate.

**Date: 25/10/2024**

**CORAM:**

**HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE  
HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

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**ORDER : (per the Hon'ble, the Chief Justice)**

On the prayer of the learned Additional Advocate General, the appeal is treated as withdrawn with liberty to file afresh.

**(Bhaskar Raj Pradhan)  
Judge**

**(Biswanath Somadder)  
Chief Justice**